

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 04.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**  
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APPLICATION NUMBER	: SR/1057/2020
PETITION NUMBER	: CP/507/IB/2017
NAME OF THE PETITIONER(S)	: State Of Tamilnadu, Commercial Taxes Department, Assistant Commissioner
NAME OF THE RESPONDENT(S)	: V Mahesh M/s Of Diamond Engineering Chennai Pvt Ltd & Another
UNDER SECTION	: Sec 60(5) Of IBC 2016

**ORDER**

None appears for Applicant. However, upon notice given by this Tribunal, Learned RP / Respondent Mr. V. Mahesh is present in person through video conferencing platform.

It is represented by Learned RP / Respondent that the Application along with the typed set has not been made available to him by the Commercial Tax Department viz., the Applicant.

In the circumstances, the Applicant is directed to furnish a copy of the Application along with the typed set to the Learned RP / Respondent within a period of five days from today and Learned RP to respond to this Application within a period of ten days thereafter.

Post this matter on **02.03.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)